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भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 24/07/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1778387/ 05	Opp. No. AMD- 763991	M/s. Rohit Jain, Advocate, Jaipur / M/s. Kamdhenu Laboratories, Jaipur V/s M/s. Delhi Registration Service, New Delhi / M/s. Kamdhenu Ispat Limited, Gurgaon	Shraddha Patel, Hearing Officer
02	1781407/ 24	Opp. No. AMD- 762792	M/s Superfastaction Regn. Service, Surat-2 / M/s. She Girl Fashion, Surat V/s M/s. Indus, Ahmedabad / M/s. She Girl, Ahmedabad	Shraddha Patel, Hearing Officer
03	1765474/ 05	Opp. No. AMD- 762796	M/s. Claris Lifesciences Limited, Ahmedabad V/s Advocate V. Ravi, Chennai / M/s. Micro Labs Ltd., Bangalore	Shraddha Patel, Hearing Officer
04	1191087/ 16	Opp. No. AMD- 202209	M/s. Jasani & Company, Rajkot / Miss Kirtiben Jaisukhram Chandrani, Rajkot V/S M/s. Klient Rechts & Co., Mumbai / M/s. Options Clothing Co Pvt. Ltd., Mumbai	Shraddha Patel, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1036610/06	Opp. No. AMD- 193681	Mr. Rajendra R. Raval, Jamnagar / Mr. Yogesh B Patel, Jamnagar V/s M/s. Jasani & Company, Rajkot / M/s. Diamond Brass Industries, Jamnagar	Shraddha Patel, Hearing Officer
06	1682937/08	Opp. No. AMD- 751840	M/s. Tradesafe., Jamnagar / M/s. Patel Dye and Mould, Rajkot V/s M/s. Rahul Chaudhary & Partners, Gurugram	Jayendra Modi, Hearing Officer
07	1670251/25	Opp. No. AMD- 750552	Mr. Rajendra R. Raval, Jamnagar / Mr. Virendra Somchand Sheth, Ahmedabad V/s M/s. Jasani & Company, Rajkot / M/s. Options, Rajkot	Jayendra Modi, Hearing Officer
08	1858734/05	Opp. No. AMD- 771143	M/s. R.R.Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad V/s M/s. Asian Patent Bureau, Mumbai / M/s. Aristo Pharmaceuticals Pvt. Ltd., Mumbai	Jayendra Modi, Hearing Officer
09	1670248/25	Opp. No. AMD- 759718	Mr. Rajendra H. Bhansali, Ahmedabad / Mr. Jignesh Balubhai Patel, Ahmedabad V/s M/s. Lalji Advocates, Delhi / M/s. Achievers Sales Pvt. Ltd., Gurgaon	Jayendra Modi, Hearing Officer
10	1670516/30	Opp. No. AMD- 752078	M/s. Brahmhatt & Associates, Ahmedabad / Mr. Harishkumar Sureshkumar Jain, Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Laxmi Protein Products Pvt. Ltd., Vasad	Jayendra Modi, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
11	1870468/ 30	Opp. No. AMD- 771202	Mr. Sharad Agrawal, Jodhpur / Mr. Manohar Lal Agarwal S/O Shri Narsingh Das Agarwal, Nagaur-Rajasthan V/s M/s. S. K. Trademarks Co., Delhi / Shri Lal Mahal Limited, Delhi	Shivangi Rana, Hearing Officer
12	1872018/ 05	Opp. No. AMD- 772368	M/s. B. D. Shukla & Company, Ahmedabad / Mr. Jalpesh Hasmukhbhai Modi, Ahmedabad V/s M/s. USV Limited, Mumbai	Shivangi Rana, Hearing Officer
13	1613328/ 05	Opp. No. AMD- 743768	Advocate Jaya Manghwani, Mumbai / M/s. Mehta Herbals Pvt. Ltd., Rajkot V/s M/s. Medley Pharmaceuticals Limited, Mumbai	Shivangi Rana, Hearing Officer
14	1678510/ 16	Opp. No. AMD- 748547	M/s. Tradesecc Intellectual Property Organisation Pvt. Ltd., Ahmedabad / M/s. Mayur Straps & Packaging Industries, Rajkot V/s M/s. Trade Mark Registration Bureau, Kolkata / M/s. Timtech India Pvt. Ltd., Guwahati	Shivangi Rana, Hearing Officer
15	1623146/ 17	Opp. No. AMD- 741929	M/s. T.C.Patel & Co., Ahmedabad / M/s. Godavari Pipes Private Limited, Rajkot V/s M/s. Rao & Rao, Secunderabad-61 (A.P.) / M/s. Godavari Polymers Pvt. Ltd., Hyderabad (A.P.)	Shivangi Rana, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
16	3820932/ 30	Opp. No. AMD- 1038934	M/s. The Kesavi, Surat / M/s. M. N. Foods, Ahmedabad V/s M/s. Delhi Registration Service, New Delhi / M/s. Shree Rajmoti Industries, Rajkot	Ashish Kumar Pandey, Asst. Registrar
17	3850172/ 25	Opp. No. AMD- 1064141	M/s. DRBD Legalyukti, New Delhi / Mr. Amit Kumar Sharma, Rajasthan V/s Mr. Nikhil Soni, Jaipur / Mr. Mukesh Suhaniya, Jaipur	Ashish Kumar Pandey, Asst. Registrar
18	3862157/ 05	Opp. No. AMD- 1076491	M/s. G. D. Bansal & Associates., Jaipur / M/s. Aster Medipharm Private Limited, Jaipur V/s M/s. Medley Pharmaceuticals Ltd., Mumbai-93	Ashish Kumar Pandey, Asst. Registrar
19	3849163/ 30	Opp. No. AMD- 1061936	Advocate Dakshesh B. Mehta, Ahmedabad / M/s. Ambica Foods, Rakanpur V/s M/s. Laad Associates, Indore-M.P. / M/s. Bakersville India Private Limited, Indore-M.P.	Ashish Kumar Pandey, Asst. Registrar
20	3849165/ 30	Opp. No. AMD- 1061938	Advocate Dakshesh B. Mehta, Ahmedabad / M/s. Ambica Foods, Rakanpur V/s M/s. Laad Associates, Indore-M.P. / M/s. Bakersville India Private Limited, Indore-M.P.	Ashish Kumar Pandey, Asst. Registrar



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Time: 11:00 AM

Date: 25/07/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1585947/ 41	Opp. No. AMD- 740508	M/s. Rishit Bhatt & Co., Ahmedabad / M/s. JP Iscon Pvt. Ltd., Ahmedabad V/s M/s. Vishesh And Associates, Mumbai / M/s. International Society For Krishna Consciousness, Mumbai	Shraddha Patel, Hearing Officer
02	1761664/ 05	Opp. No. AMD- 758886	M/s. K.C. Patel & Co., Ahmedabad / M/s. V-Care Pharma Pvt. Ltd., Rajkot V/s M/s. USV Limited, Mumbai	Shraddha Patel, Hearing Officer
03	1569100/ 03	Opp. No. AMD- 736921	M/s Destine System Pvt. Ltd., Vapi V/s Advocate Yogyta Singh, New Delhi / Ms. Yogyata Singh, New Delhi	Shraddha Patel, Hearing Officer
04	1666846/ 05	Opp. No. AMD- 748944	M/s Sagar Chandra & Associates, New Delhi / M/s. Zydus Wellness Limited, Ahmedabad V/s Mr. R. Sathish Kumar, Chennai / M/s. Apex Laboratories Private Limited, Chennai	Shraddha Patel, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1721471/09	Opp. No. AMD- 761594	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Tempsesns Instruments (I) Pvt. Ltd., Udaipur V/s M/s. De Penning & De Penning, Mumbai	Shraddha Patel, Hearing Officer
06	1679474/19	Opp. No. AMD- 742611	M/s. T.C.Patel & Co., Ahmedabad / M/s. ARC Lamicraft Pvt. Ltd., Morbi-Rajkot V/s M/s. Apex, Batala / M/s. Star Plyboards Ltd., Yamuna Nagar-Haryana	Jayendra Modi, Hearing Officer
07	1678683/42	Opp. No. AMD- 753151	M/s. Tradesafe., Jamnagar / Mr. Kesharsingh Devisingh Sisodiya, Ahmedabad V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. M.K.Hotel & Resorts Limited, Amritsar	Jayendra Modi, Hearing Officer
08	1615132/05	Opp. No. AMD- 743789	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Glenmark Pharmaceuticals Limited, Mumbai	Jayendra Modi, Hearing Officer
09	1851617/24	Opp. No. AMD- 770494	M/s. Punjab Registration Service, New Delhi / M/s. Gomti Processors Limited, Surat V/s M/s. Khaitan & Co., Mumbai / M/s. Garden Silk Mills Private Limited, Surat	Jayendra Modi, Hearing Officer
10	1851617/24	Opp. No. AMD- 767822	M/s. Punjab Registration Service, New Delhi / M/s. Gomti Processors Limited, Surat V/s Advocate V. Veeraraghavan & Bagya Raghavan, Chennai / M/s. Pathi Saree Mandir, Bangalore	Jayendra Modi, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
11	1597846/ 30	Opp. No. AMD- 759470	M/s. K.C. Patel & Co., Ahmedabad / Mr. Keyur R. Shah, Khambhat V/s M/s. Lalji Advocates, Delhi / M/s. Paras Rice Products Pvt. Ltd., Delhi	Shivangi Rana, Hearing Officer
12	1597846/ 30	Opp. No. AMD- 757479	M/s. K.C. Patel & Co., Ahmedabad / Mr. Keyur R. Shah, Khambhat V/s M/s. G. D. Bansal & Associates., Jaipur / M/s. S.R.Products, Jaipur	Shivangi Rana, Hearing Officer
13	1616283/ 30	Opp. No. AMD- 744114	M/s. G.S.Rijhwani & Co., Mumbai / M/s. Ayush Choco Co., Naroda GIDC-Ahmedabad V/s M/s. Three-N-Products Pvt. Ltd., New Delhi	Shivangi Rana, Hearing Officer
14	1679344/ 05	Opp. No. AMD- 739574	M/s. Nabros Pharma Pvt. Ltd., Kajipura-Kheda / Mr. V.G.Parulkar, Mumbai V/s M/s. Cipla Limited, Mumbai	Shivangi Rana, Hearing Officer
15	1763727/ 29	Opp. No. AMD- 758634	Advocate Kirankumar J. Jasani, Rajkot / M/s. National Export Industries, Dhoraji-Rajkot V/s M/s. Y. J. Trivedi & Co., Ahmedabad / Shree Damodar Oil Mill, Jasdan-Rajkot	Shivangi Rana, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
16	3906405/05	Opp. No. AMD- 1044813	M/s. K.C. Patel & Co., Ahmedabad / M/s. Anmol Agrotech Industries, Mehsana V/s M/s. Quantus And Associates, Delhi / M/s. Dr. B. L. Malhotra, Delhi	Ashish Kumar Pandey, Asst. Registrar
17	4171230/14	Opp. No. AMD- 1034313	M/s. Maulik Chavda & Associates, Rajkot / M/s. Ramesh Silver Art, Rajkot V/s Ms. Priyanka B Nagar, Advocate, Hathijan-Ahmedabad / Mr. Rajeshbhai Shivjibhai Vora, Rajkot	Ashish Kumar Pandey, Asst. Registrar
18	4171669/25	Opp. No. AMD- 1090972	Mr. Rakeshkumar Maganbhai Vekariya, Surat / Mr. Dharmeshkumar Ghanshyambhai Patel, Surat V/s M/s. Mahtta & Co., Ludhiana / M/s. Samunder Garments, Ludhiana	Ashish Kumar Pandey, Asst. Registrar
19	4173986/03	Opp. No. AMD- 1013317	M/s. Poojashree, Chennai / M/s. Looks21 Lifestyle Services Private Limited, Ahmedabad V/s M/s. Shiv Law House, New Delhi / Mr. P. Singh, New Delhi	Ashish Kumar Pandey, Asst. Registrar
20	4179023/34	Opp. No. AMD- 1026798	M/s. The Court Lab, Advocates & IP Attorneys, Mumbai / Mr. Marvin Kataria S/O Parveen Kataria, Sri Ganganagar V/s M/s. Anand And Anand, New Delhi / M/s. Hero Investcorp Private Limited, New Delhi	Ashish Kumar Pandey, Asst. Registrar



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Time: 11:00 AM

Date: 26/07/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1664155/ 29	Opp. No. AMD- 750178	Mr. Sharad Agrawal, Jodhpur / Mr. Jawari Lal Salecha, Jodhpur V/s M/s. Mahtta & Co., Ludhiana-Punjab / M/s. Amrit Banaspati Company Limited, Rajpura-Punjab	Shraddha Patel, Hearing Officer
02	1665246/ 05	Opp. No. AMD- 749018	M/s. B. D. Shukla & Company, Ahmedabad / M/s. Tripada Healthcare Private Limited, Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Cachet Pharmaceuticals Pvt. Ltd., Mumbai	Shraddha Patel, Hearing Officer
03	1744424/ 07	Opp. No. AMD- 762580	M/s. Ramnath Engg. Corporation, Rajkot V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Pooja Investments Pvt. Ltd., Ludhiana	Shraddha Patel, Hearing Officer
04	1770420/ 05	Opp. No. AMD- 765558	M/s. G. D. Bansal & Associates., Jaipur / Mr. Ashish Jain S/O. Sh. Sushil Jain, Jaipur V/s M/s. Vishesh & Associates, Mumbai / M/s. Aglowmed Limited, Bombay	Shraddha Patel, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1745765/ 03	Opp. No. AMD- 763524	M/s. Indus, Ahmedabad / Mr. Shyam Sunder Khandelwal, Jaipur V/s M/s. Delhi Registration Service, New Delhi / M/s. Izuk Chemicals & Herbals, New Delhi	Shraddha Patel, Hearing Officer
06	1750449/ 05	Opp. No. AMD- 763221	M/s. J.T.Jhala & Co., Ahmedabad / M/s. Eris Life Sciences Ltd., Ahmedabad V/s M/s. S. Majumdar & Co., Kolkata	Jayendra Modi, Hearing Officer
07	1745038/ 31	Opp. No. AMD- 761940	M/s. Y. J. Trivedi & Co., Ahmedabad / Shri Rashmin M. Majithia, Ahmedabad V/s M/s. Fatehchand C. Shah & Co., Mumbai / Mr. Mansukhlal Mahadevbhai Kothari, Kanpur	Jayendra Modi, Hearing Officer
08	1707434/ 10	Opp. No. AMD- 762107	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Matrix Meditec Pvt. Ltd., Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Matrix Comsec Private Limited, Baroda	Jayendra Modi, Hearing Officer
09	1707434/ 10	Opp. No. AMD- 762983	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Matrix Meditec Pvt. Ltd., Ahmedabad V/s M/s. Dhairya Shah & Associates, Ahmedabad / M/s. Sahajanand Medical Technologies Pvt. Ltd., Surat	Jayendra Modi, Hearing Officer
10	1699168/ 24	Opp. No. AMD- 746039	M/s. Indus, Ahmedabad / M/s. Vimal Rapier Pvt. Ltd., Bhilwara-Rajasthan V/s M/s. S. Majumdar & Co., Kolkata / M/s. Ajanta Manufacturing Ltd., Morbi	Jayendra Modi, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
11	1159190/05	Opp. No. AMD- 202692	M/s. Tradesafe., Ahmedabad / M/s. Zenith Healthcare Limited, Ahmedabad V/s M/s. Selvem & Selvem, Chennai / M/s. Klar Sehen Pvt. Ltd., Calcutta	Shivangi Rana, Hearing Officer
12	1117640/07	Opp. No. AMD- 225654	Mr. Shailesh B Rathod, Rajkot / M/s. Dhareshwar Industries, Rajkot V/s M/s. Amarjit & Associates, New Delhi / M/s. Rama Steel Tubes Limited, New Delhi	Shivangi Rana, Hearing Officer
13	1712536/06	Opp. No. AMD- 762201	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Param Jewels Private Limited, Ahmedabad V/s M/s. Saikrishna & Associates, Noida	Shivangi Rana, Hearing Officer
14	1569109/05	Opp. No. AMD- 732202	M/s K.C. Patel & Co., Ahmedabad / M/s. Zota Pharmaceuticals, Surat V/s M/s. Ashoka Trade Marks Co., New Delhi / M/s. Mankind Pharma Ltd., New Delhi	Shivangi Rana, Hearing Officer
15	1569109/05	Opp. No. AMD- 732960	M/s K.C. Patel & Co., Ahmedabad / M/s. Zota Pharmaceuticals, Surat V/s M/s. D. Sen & Co., Calcutta / M/s. Klar Sehen Pvt. Ltd., Kolkata	Shivangi Rana, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
16	4184537/05	Opp. No. AMD- 1087393	M/s. Ronak Exim Private Limited, Vadodara V/s M/s. IP Test, Delhi / M/s. Bestochem Formulations (I) Ltd., Meerut-U.P.	Ashish Kumar Pandey, Asst. Registrar
17	4194185/07	Opp. No. AMD- 267628	Mr. Ramesh G. Sabad, Rajkot / Mr. Rasikbhai J. Chhatrala. Proprietor Of Maa Shakti Revinding, Rajkot V/s M/s. Navkar Associates, Indore-M.P. / M/s. Shakti Pumps (India) Limited, Pithampur-Dhar	Ashish Kumar Pandey, Asst. Registrar
18	4198177/03	Opp. No. AMD- 1032298	M/s. Brahmhatt & Associates, Ahmedabad / Mr. Khimji Hirji Vekaria, Bhuj-Kutch V/s M/s. Mace Corporate Associates, New Delhi / M/s. Nature Magic World, New Delhi	Ashish Kumar Pandey, Asst. Registrar
19	4207829/32	Opp. No. AMD- 1086789	Mr. Vanchinathan, Chennai / Mr. Hemal P Kodrani, Anjar-Kutch V/s M/s. Parle Agro Private Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar
20	4214523/05	Opp. No. AMD- 1089602	M/s. Nayan J. Rawal, Mumbai V/s M/s. Zenex Animal Health India Private Limited, Ahmedabad / M/s. Nutrivet Farm Care Pvt. Ltd., Patna-Bihar	Ashish Kumar Pandey, Asst. Registrar



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Time: 11:00 AM

Date: 27/07/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1281879/ 05	Opp. No. AMD- 197914	M/s R. R. Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad V/s M/s. Tas & Co., Mumbai / M/s. Nicholas Piramal India Limited, Mumbai	Shraddha Patel, Hearing Officer
02	3210517/ 05	Opp. No. AMD- 978883	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Kenzer, Anand V/s M/s. Shah IP, Ahmedabad / M/s. Prakash L. Bhatia, Partner of KENZER, Ahmedabad	Shraddha Patel, Hearing Officer
03	2160460/ 35	Opp. No. AMD- 929566	M/s. Registration S.S. Kendra, Jaipur / M/s. Mahavir Polymers Pvt. Ltd., Jaipur V/s M/s. Mahtta & Co., Ludhiana / M/s. Jai Lakshmi Rubber Industries, Jalandhar	Shraddha Patel, Hearing Officer
04	4655171/ 30	Opp. No. AMD- 1086001	M/s Garima Goyal, Jaipur / Mr. Priyanshu Khandelwal, Jaipur V/s M/s. Kirti Jawaria, Udaipur / M/s. Bawarchi Fast Food, Udaipur	Shraddha Patel, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4693836/ 30	Opp. No. AMD- 1096590	M/s. K.I.Raval & Co., Ahmedabad / M/s. Mita Ashok Kapoor, Vapi V/s M/s. Anand And Anand, New Delhi / M/s. Adret Retail Private Limited, West Bengal	Shraddha Patel, Hearing Officer
06	4693840/ 34	Opp. No. AMD- 1096594	M/s. K.I.Raval & Co., Ahmedabad / M/s. Mita Ashok Kapoor, Vapi V/s M/s. Anand And Anand, New Delhi / M/s. Adret Retail Private Limited, West Bengal	Jayendra Modi, Hearing Officer
07	3044650/ 29	Opp. No. AMD- 1036491	M/s. G. D. Bansal & Associates., Jaipur / M/s. Lotus Dairy Products Private Limited, Jaipur V/s M/s. Jehangir Gulabbhai & Bilimoria & Daruwalla, Mumbai / M/s. Bunge India Private Limited, Mumbai	Jayendra Modi, Hearing Officer
08	3334841/ 34	Opp. No. AMD- 1017669	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Jayeshbhai Chimanlal Patel, Ahmedabad V/s M/s. Navdeep & Associates, Ahmedabad / M/s. Ranchhoddas Zinabhai Dholakia As Well As Mahasugandhi Snuff Works, Sihor-Bhavnagar	Jayendra Modi, Hearing Officer
09	4633733/ 24	Opp. No. AMD- 1074058	M/s. Newton Reginald, Chennai / Mr. Rakesh Sirvi, Surat V/s M/s. Vidhani Trade Marks Co., New Delhi / Mr. Janak Raj Arora, Rahul Arora And Vipul Arora, New Delhi	Jayendra Modi, Hearing Officer
10	4364788/ 19	Opp. No. AMD- 1034233	Mr. Maulik Chavda, Rajkot / Mr. Ambani Parimal Devjibhai, Rajkot V/s Advocate Dakshesh B. Mehta, Ahmedabad / M/s. Cera Sanitaryware Limited, Ahmedabad	Jayendra Modi, Hearing Officer

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11	2440931/ 34	Opp. No. AMD- 843434	M/s. B.L.Bansal & Company, Ncr Delhi / Mr. Babu Bhai, Karauli-Rajasthan V/s M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Parbhudas Kishordas Bidiwala, Ahmedabad	Shivangi Rana, Hearing Officer
12	2440931/ 34	Opp. No. AMD- 842785	M/s. B.L.Bansal & Company, Ncr Delhi / Mr. Babu Bhai, Karauli-Rajasthan V/s M/s. Anand And Anand, New Delhi / M/s. Dharampal Premchand Limited, Delhi	Shivangi Rana, Hearing Officer
13	2497967/ 30	Opp. No. AMD- 827941	Advocate Rohit Jain, Jaipur / M/s. Chhitarmal Bhuramal Traders Pvt. Ltd., Jaipur V/s Mr. Sundar Bhagwati, Vadodara	Shivangi Rana, Hearing Officer
14	2299599/ 30	Opp. No. AMD- 833854	Mr. Ugeshkumar Anandjibhai Mavani, Rajkot / Mr. Ravibhai Vijaybhai Rathod, Rajkot V/s M/s. Anand And Anand, New Delhi / M/s. Dharampal Premchand Ltd., Delhi	Shivangi Rana, Hearing Officer
15	1787997/ 30	Opp. No. AMD- 780600	M/s. H.K.Acharya And Company, Ahmedabad / Shri Tarun Champaklal Shah, Udhna V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat	Shivangi Rana, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
16	4214196/05	Opp. No. AMD- 1085832	Mr. Rupenbhai P Mehta Sole Proprietor Trading As Kumar Products, Ahmedabad V/s M/s. Inga Laboratories Pvt. Ltd., Mumbai	Ashish Kumar Pandey, Asst. Registrar
17	4502629/10	Opp. No. AMD- 1068342	M/s. Labdhi Kochar & Associates, Ahmedabad / M/s. Prime Impex, Sarthana-Surat V/s Mr. Popin Proprietor Of M/s. Unlimited Shopping, Panipat	Ashish Kumar Pandey, Asst. Registrar
18	4493490/05	Opp. No. AMD- 1071461	M/s. R G Newton Reginald, Advocate, Chennai / M/s. Damao Pharmaceutical Private Limited, Nani Daman V/s M/s. Charak Pharma Pvt. Ltd., Mumbai	Ashish Kumar Pandey, Asst. Registrar
19	4383106/03	Opp. No. AMD- 1028660	M/s. Kuber Enterprises, Jaipur V/s M/s. G. D. Bansal & Associates., Jaipur / M/s. Vinod Kumar Agrawal S/O. Sh. Purushottam Agarwal, Jaipur	Ashish Kumar Pandey, Asst. Registrar